

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

Original Application No.15 of 2021 (SZ)

IN THE MATTER OF

Tribunal on its own motion – SUOMOTU Based on the News item, in the Hindu English News Paper dated: 05.01.2021& In Dinamalar Tamil Newspaper dt: 05.01.2021, "White foam observed in Coom stretch near Napier Bridge".

Versus

... Applicant(s)

- 1) The Chief Secretary to Govt. of Tamil Nadu  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu – 600 009.
- 2) The Secretary to Govt. of Tamil  
Nadu Department of Environment,  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu – 600 009.
- 3) The Principal Secretary to Govt. of Tamil Nadu  
Department of Industries,  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu – 600 009.
- 4) Additional Chief Secretary to Govt. of Tamil Nadu, Municipal  
Administration and Water Supply Department Govt.  
Secretariat, Fort St. George  
Chennai, Tamil Nadu-600 009.
- 5) The Director  
Department of Environment  
No.1, Jeenis Road, Panagal Building, Ground  
Floor, Saidapet, Chennai-600 015.
- 6) The Chairman  
Tamil Nadu Pollution Control Board  
No.76, Anna Salai, Guindy,  
Chennai, Tamil Nadu – 600 032.

  
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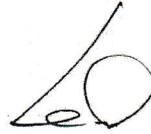
- 7) The Managing Director  
Chennai Metropolitan Water Supply & Sewerage Board  
No.1, Pumping Station Road,  
Chintadripet, Chennai -600 031.
- 8) The Member Secretary  
Tamil Nadu Coastal Zonal Management Authority  
No.1, Jeenis Road, Panagal Building,  
First Floor, Saidapet, Chennai – 600 015.
- 9) The Member Secretary  
Chennai Rivers Restoration Trust  
No.6, Adyar Eco-Park, 103,  
Dr DGS DhinakaranSalai,  
Raja Annamalai Puram, Chennai – 600 028.
- 10) The Director National Centre for Coastal Research 2<sup>nd</sup> Floor,  
NIOT Campus, Velachery-Tambaram Main Rd,  
Pallikaranai, Chennai, TamilNadu – 600 100.
- 11) The District Collector Chennai District  
District Collectorate Office  
No.62, RajajiSalai, 4<sup>th</sup> Floor, Chennai-600 001.
- 12) The Commissioner  
Greater Chennai Corporation  
Ripon Building, Chennai – 600 003.

... Respondent(s)

**STATUS REPORT FILED ON BEHALF OF 7<sup>th</sup> RESPONDENT- CMWSS BOARD**

I, R.Nelson Edmond, S/o. Thiru C.Rajakannu, Christian, aged 59 years working as Superintending Engineer (North East) of Chennai Metropolitan Water Supply and Sewerage Board having office at No.75, Santhome High Road, MRC

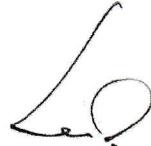
  
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Nagar, R.A.Puram, Chennai – 600 028 do hereby solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer (North East) of the 7<sup>th</sup> respondent, Board Office now functioning at No.75, Santhome High Road, MRC Nagar, R.A.Puram, Chennai – 600 028 and as such I am well acquainted with the facts and circumstances of the case.
2. I am filing this status report on behalf of 7<sup>th</sup> respondent, the Managing Director, Chennai Metropolitan Water Supply and Sewerage Board, Chennai – 28 as per the orders issued by the Hon'ble National Green Tribunal, Chennai on 17.12.2021.
3. I submit that the Hon'ble National Green Tribunal Southern Zone, Chennai on its own suomotu case filed based on the news item in the Hindu English Newspaper dated 05-01-2021 and in the Dinamalar Tamil Newspaper News Edition dated 05-01-2021 under the caption "White Foam Observed in Coom Stretch near Napier Bridge" has passed orders dated 20-02-2021 in O.A.No.15/2021 (SZ) to ascertain the source of pollution and cause of pollution and also to suggest remedial measure to be taken in coom stretch near Napier Bridge.
4. I hereby humbly submit that the independent report on behalf of 7<sup>th</sup> respondent - CMWSS Board has already been filed and the same was recorded by the Hon'ble Tribunal Court in its ordered dated 01-10-2021. While hearing this case on 01-11-2021, the learned Board Council has requested time to file further action report. Accordingly, I submitted the status of works carried out by Chennai Metropolitan Water Supply and Sewerage Board on 16.12.2021 for the mitigation of sewage outfalls into Coom River in Chennai city. When hearing this case on 17-12-2021 the Hon'ble Tribunal has recorded the status report and passed an order dated 17-12-2021 as follows.

  
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"...3. The report shows that in spite of the steps taken by Chennai Metropolitan Water Supply and Sewerage Board, there is no significant improvement in the water quality.

4. The Chennai Metropolitan Water Supply and Sewerage Board is directed to submit the report regarding the progress of the work on or before 31.01.2022 by e-filing."

Accordingly, I submit the status of works carried out by Chennai Metropolitan Water Supply and Sewerage Board for the mitigation of sewage outfalls into Cooum River in Chennai city. The progresses of works are detailed below:

5.I humbly submit the following report with regard to the above case.

The Cooum River (65km of which 18 km fall within the city limits) with catchment area of 290sq.Km travels and reaches the Bay of Bengal. Subsequent to heavy rainfall, the run - off would deposit detergents from Land into river. The formation of sandbar at River mouth, Gentle river bed slope and tidal range of ~0.7m prevent the effective flushing of above deposit. As a result, except for the North East Monsoon month the river water becomes stagnant anoxic and rich in organic matter. A combination of factors including high wind, rough seas and high level phosphates found in detergents are causing the foaming. Frequent and regular dredging of sand bar facilitates to maintain the inlet and enhance the tidal exchange resulting in reduction of formation of foam.

6. With regard to the above case, I further submit the same subject of OA Nos 299 / 2013 (SZ), 164 /2014 (SZ), 164/2015 (SZ), 130/2016 (SZ) are pending before the Hon'ble National Green Tribunal (SZ) Chennai in order to save coastal and river eco -systems by plugging sewage let outs into Cooum, Buckingham Canal and Adayar.

  
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**Integrated Cooum River Eco – Restoration Project:**

CMWSSB has taken up the implementation of 15 sub-projects. The work components consists of 10 nos of Interception & Diversion arrangements along the river and 3 nos of Modular Sewage Treatment Plants (STPs) for treatment of the diverted Sewage at Chetpet, Nungambakkam and Maduravoyal, one 10 MLD Sewage Treatment Plant (TTUF) at Langs Garden and 1 Under Ground Sewerage Scheme (UGSS) at Nerkundram. Work on 14 sub-projects is in progress as detailed below:

**Interceptor and Diversion works, Modular STPs and Nerkundram UGSS:**

Sl. No	Description of Work	Work in Progress and %	Status of Work/Remarks
1	Interception and Diversion works :Package 1 – Chintadripet	100	Work completed.
2	Interception and Diversion works Package 2 - I & D – Chetpet	100	Work completed. To be plugged after commissioning of the Modular STP(Package XI)
3	Interception and Diversion works Package 3 - I & D – Nungambakkam	100	Work completed. To be plugged after commissioning of the Modular STP(Package XII)
4	Interception and Diversion works: Package 4 - I & D - Metha Nagar	100	Work completed.
5	Interception and Diversion works Package 5 - I & D - Anna Nagar	100	Work completed.
6	Interception and Diversion works Package 6 - I & D - Langs Garden Road	99	Trial commissioning is in progress. To be plugged after commissioning of the 10 MLD TTUF at Langs Garden road
7	Interception and Diversion works Package 7 - I & D - South Cooum River Road	99	Trial commissioning is in progress. To be plugged after commissioning of the 10 MLD TTUF at Langs Garden road
8	Interception and Diversion works Package 8 - I & D – Aminjikarai	100	Work Completed.
9	Interception and Diversion works Package 9 - I & D - NSK Nagar	-	Due to encroachment and non settlement of court case, the work order is cancelled.

  
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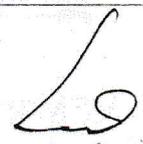
10	Interception and Diversion works Package 10 - I & D - Anna Nagar	100	Work Completed. <ul style="list-style-type: none"><li>• Outfalls to be plugged- 2Nos.</li></ul>
11	Modular STP – Package 11 –1.0 MLD, College Road, Chetpet	99	<ul style="list-style-type: none"><li>• Physical work completed on 30.11.2021.</li><li>• Trial operation defect rectification and performance testing are in progress and will be completed at the earliest.</li></ul>
12	Modular STP- Package 12 – 1.2 MLD- Nungambakkam	69.4	Work under progress status : <ul style="list-style-type: none"><li>• Collection tank -64%- * Civil work completed</li><li>• Control Room-66%-Work under progress</li><li>• MBBR vessels 2 Nos-85%- Fabrication work is in progress</li><li>• Tube settler vessels -2 Nos 85%-Fabrication work is in progress</li><li>• Filter feed tank 2 Nos- 88.5%-Fabrication in progress</li><li>• Filter vessels, Chlorination and sludge system-To be started.</li><li>• Electro mechanical, PLC and Instrumentation works to be started after completion of structural works.</li><li>• Mechanical supplies to be received for executing the work and will be completed at the earliest.</li></ul>
13	Modular STPs- Package 13 –0.6 MLD – Maduravoyal		Work dropped

  
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<p>14</p>	<p>Modular STP – Package 14 - 10 MLD TTUF at Langs Garden</p>	<p>41</p>	<p>Work under progress status :</p> <p>Civil works:</p> <ul style="list-style-type: none"> <li>• Admin building cum air blower (97.60%)</li> <li>• Raw sewage sump (86.57%)</li> <li>• Inlets works (92.52%);Anoxic tank (82.50%)</li> <li>• Aeration tank- 2Nos(37.50%)Piling completed ;Aeration(59.50%)-Raft completed; wall shuttering in progress</li> <li>• Secondary clarifier (93.50%);Disc filter((80.25%)</li> <li>• UF and Chemical house (84.75%)-Pile work completed; UV and product water sump (84.75%)</li> <li>• Sludge sump and centrifuge building-(50.99%)</li> <li>• Transformer and DG yard-To be started-2%</li> </ul> <p>Mechanical works:</p> <ul style="list-style-type: none"> <li>• Screen, MBBR media, UV disinfection and Grit mechanism supplies commenced from October. Air blower erection under progress.</li> <li>• Works are expected to be completed at the earliest.</li> </ul>
<p>15</p>	<p>Package 15 - UGSS – Nerkundram</p> <p>UGSS work in Nerkundram comprises of 5 zones namely:</p> <ul style="list-style-type: none"> <li>• Zone 1: Valliammai Nagar</li> <li>• Zone 2: NT Patel Road</li> <li>• Zone 3: Janakiraman colony</li> <li>• Zone 4: Gangai Amman Koil</li> <li>• Zone 5: Ponnammallee High Road</li> </ul>	<p>40</p>	<ul style="list-style-type: none"> <li>➤ Presently Works are under progress in Zone 1, 2 and 4 and programmed to complete the entire work at the earliest.</li> <li>➤ In Zone-5, Road cut permission awaited from NHAI for both zone 5 &amp;1.Once road cut permission obtained; work will be commenced and will be completed at the earliest.</li> <li>➤ In Zone-3, enter upon permission for the construction of SPS is awaited from GCC. Once enter upon permission issued by GCC, work will be commenced and will be completed at the earliest possible time.</li> </ul>

  
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On completion of the above works, 37 nos of Sewage Outfalls into River Cooum will be plugged by CMWSSB. CMWSSB has taken up the Under Ground Sewerage Scheme to Nerkundram through which the outfalls from Nerkundram will be arrested on providing Sewerage Connections to households. This scheme will be completed in 2023. 'Consent to Establish (CTE)' was obtained from TNPCB for Modular STPs at Chetpet and Nungambakkam on 09.09.2021 and for TTUF at Langs Garden on 24.08.2021. The raw sewage collected will be treated in the Modular STPs and will be let out into water bodies as per TNPCB norms.

Apart from the above outfalls, a Joint committee comprising of officials from CMWSSB, PWD, GCC, DTP, CMA and CRRT, inspected the outfalls into River Cooum from Paruthipattu to its mouth and identified 81 nos of additional outfalls carrying sewage, of which, 20 nos of Outfalls are outside Chennai city. The outfalls outside city limit has to be taken care by respective Municipalities and Town Panchayats.

CMWSSB, for the identified 61 nos of additional outfalls within Chennai city, is in the process of preparing Interception and Diversion proposals to the nearest collection system / Sewage Pumping Stations as a short term measure and permanent Infrastructure Strengthening as long term measures. The DPRs will be prepared in phased manner. On completion of DPRs, subject will be placed before the Board for necessary approval.

**Adyar River Restoration Project from Origin to Mouth:**

CRRT Board has approved 56 sub projects of short term plan at a cost of Rs.555.46 Crores to be implemented by various implementing agency / line department under Phase-III of Adyar River restoration origin to mouth for plugging of sewage outfalls into Adyar River. Out of 56 sub projects, 14 sub projects are to be implemented by CMWSS Board and the administrative sanction has already been accorded vide MA&WS (MC1) Department GO(MS) No.72 dated 12.07.2017 to a value of Rs. 123.19 Crores.

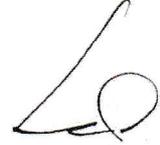
  
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Of the original 14 sub projects (7 nos of Interception and Diversion works and 7 nos of Modular Sewage Treatment Plant works) prepared for the mitigation of sewage outfalls within Chennai city into River Adyar, CMWSSB has taken up 9 works, of which 6 nos of Interception and Diversion works and 2 nos of Modular STP works are under execution along River Adyar. For one no. of Interception and Diversion work at Nandambakkam, tenders received and under evaluation. Further, 1 no of Modular STP undertaken by CMWSSB for Kundrathur Town Panchayat, for which tender is under evaluation. The progress of ongoing works is detailed below:

Sl. no	Description of Work	Physical progress of works %	Status of work / Remarks
1	Package 1 – Adyar & Kotturpuram	88	➤ Work is in progress and will be completed shortly.
2	Package 2 - I & D - Greenways Road & Kotturpuram TNSCB	Proposal dropped. (TNSCB proposed to demolish and reconstruct new Kotturpuram slum tenements & 3 nos of SWD in Greenways avenue is carrying only rain water)	
3	Package 3 - I & D - Nandanam Extension, Turn Bulls Road & Radhakrishnapuram Slum	99	➤ Work is in progress and nearing completion.
4	Package 4 - I & D - Mambalam Canal	52	➤ Suction well completed and equalisation tank nearing completion. ➤ Diversion arrangements from Mambalam canal to Collection well will be taken up shortly.
5	Package 5 - I & D – Guindy & Ekkattuthangal	100	Work Completed
6	Package 6 - I & D – Samiyar Thottam, Jafferkhanpet & MGR Drain	80	➤ Suction well completed and equalisation tank nearing completion. ➤ Diversion arrangements from Mambalam canal to Collection well will be taken up shortly.
7	Package 7 - I & D - Manapakkam	Tender under evaluation	

  
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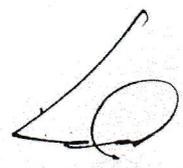
  
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Sl. no	Description of Work	Physical progress of works %	Status of work / Remarks
8	Package 8 - Modular STP - Kotturpuram	50	<ul style="list-style-type: none"><li>➤ CTE from TNPCB obtained on 25.01.2022.</li><li>➤ Supply and erection of various components of Modular STP are under progress.</li></ul>
9	Package 9 - Modular STP - Mambalam Canal (P1)	Proposal dropped due to enlargement of sewer and improvement of pumping main taken up under CRRT - Phase I - Plugging of outfalls under Adyar drains project.	
10	Package 10 - Modular STP - Mambalam Canal (P2)	50	<ul style="list-style-type: none"><li>➤ CTE from TNPCB obtained on 24.08.2021.</li><li>➤ Supply and erection of various components of Modular STP are under progress.</li></ul>
11	Package 11 - Modular STP - MGR drain	Original proposal of Modular STP has been dropped. Revised proposal for I&D works, work order issued on 09.09.2021 and the work has been commenced.	
12	Package 12 - Modular STP - Manapakkam	Proposal dropped due to ongoing sewerage schemes in Manapakkam and Ramapuram & upcoming UGSS proposals in Nandambakkam.	
13	Package 13 - Modular STP - Nandambakkam		
14	Package 14 - Modular STP - Nandambakkam		
15	Package 15 - Modular STP - Kundrathur drain	Tender under evaluation.	

On completion of the above works, CMWSSB will be plugging 39 nos of Sewage Outfalls into River Adyar within Chennai city. Package 7 and 15 for which tender received and under evaluation.

CMWSSB has completed the Under Ground Sewerage Schemes for Porur. The collected sewage from Porur has to be discharged into the terminal pumping station of Ramapuram SPS. At present, CMWSSB is executing the Under Ground Sewerage

  
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Schemes to Manapakkam, Ramapuram and Mugalivakkam and works are under progress. On completion of these UGS schemes, CMWSSB will be providing Sewer Connections to all households of these area, in order to prevent the unauthorized letting out of Sewage into River Adyar.

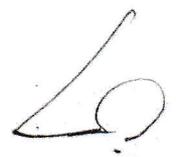
Mitigation of Sewage Outfalls in Drains of Adyar, Drains of Cooum and Buckingham Canal and its Drains:

Administrative Sanction has been accorded by the Government vide G.O. (Ms) No. 107 MA&WS (MW1) Dept, dt: 20.08.2019. Till date, work Order has been issued for 6 nos of I&D works and 30 nos of Infrastructure Strengthening works amounting to Rs. 364.80 crores and works are under progress. On completion of 36 works, 19 numbers of outfalls will be plugged under the ongoing Mitigation of Sewage Outfalls - Phase I works.

As CMWSSB has already completed the comprehensive Under Ground Sewerage Schemes to Thiruvottiyur, Madhavaram, Puthagaram, Kathirivedu, Kathivakkam, Sholinganallur, Perungudi, Surapet, Karapakkam, Ullagaram Puzhuthivakkam and have commenced the UGS Scheme for Ramapuram, Manapakkam, Nerkundram, Pallikaranai and Mugalivakkam, the outfalls into drains in these areas will be mitigated on providing Sewerage Connections to households.

Moreover, due to non removal of encroachments along Buckingham canal by PWD and TNUHDB, CMWSSB is not in a position to take up the Interception and Diversion proposals along B-Canal and also due to site constraints for proposals for

  
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drains of River Cooum and Adyar. Hence, CMWSSB is in process of preparing alternate proposals.

**Providing House Service connection to all premises in Chennai City**

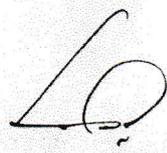
As CMWSSB has already completed the comprehensive Under Ground Sewerage Schemes to Thiruvottiyur, Madhavaram, Puthagaram, Kathirvedu, Kathivakkam, Sholinganallur, Perungudi, Surapet, Karapakkam, Ullagaram, Puzhuthivakkam and have commenced the UGS Scheme for Ramapuram, Manapakkam, Nerkundram, Pallikaranai, Karambakkam, Manali, Chinnasekadu and Mugalivakkam, the outfalls into drains in these areas will be mitigated on providing Sewerage Connections through "IllamthorumInaippu" scheme and accordingly all premises will be provided with proper sewer service connection.

If any of the premises fail to avail sewer service connection, the necessary action will be taken as per CMWSSB Act 1978 (Tamil Nadu Act 28 of 1978) under clause 56-4 which states "It shall not be lawful for the owner of any building to occupy it or cause or permit it to be occupied until he has obtained a certificate from the authorised authority that the said building is provided with such means of sewerage as appear to the authorized authority to be sufficient".

On verifying records of CMWSSB, if there is no evidence of existing sewer connection for such premises, it will be deemed to be against the law and accordingly it will be brought to the notice of GCC to take action as per section 191 of Chennai City Municipal Corporation Act, 1919 which prohibits making of any connection with any municipal cable, wire, pipe, drain or channel without the permission of the Commissioner.

Section 202 of the Act prohibits allowing sewage to flow in streets by any owner or occupier of any premises. Schedule VII specifies the penalties for the contravention of the provisions of the Act. To effectively curb the contravention of

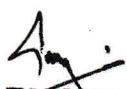
  
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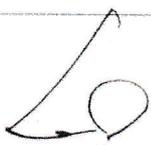
  
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the said provisions, the Government has decided to enhance the penalties for the contravention of the provisions of the sections 191 and 202(5).

7. Status of common STPs coming under the jurisdiction of CMWSSB under Sec. 5 of Environment (Protection) Act, 1986 as amended vide proceedings No. T6/TNPCB/F.5656/STP/2021-1, Dated : 18.06.2021 is submitted:

S.No.	Details Required	Status
1	The CMWSSB shall ensure that the existing 13 STP's with existing treatment capacity of 745 MLD shall be utilized to the fullest capacity and ensure that there is no under utilization of the existing capacity (capacity utilized is 579.06 MLD; and 165.9 MLD remains unutilized).	With reference to the STP's capacity utilization under CMWSSB, the capacity 600MLD at present is utilized- Perungudi capacity 126MLD capacity utilization is 100%, Nesapakkam capacity 117 MLD capacity utilization is 88%, Kodungaiyur capacity 270MLD capacity utilization 82%, Koyambedu capacity 214 MLD capacity utilization 68%, sholinganallur capacity 18 MLD Capacity utilization is 55%. On completion of the ongoing UGSS works for the added areas of chennai, improvement works to collection and transmission systems including interception and diversion of outfalls, the capacity utilization of the existing STPs will be fully ensured.
2	The CMWSSB shall complete the UGSS for the unsewered area and to ensure that the untreated sewage presently let into nearby land and water bodies shall be	CMWSSB is taking action to expedite the ongoing UGSS works and also preparing DPR to unsewered area to collect the sewage generated for further treatment.

  
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	stopped and to ensure 100% treatment of sewage.	
3	The CMWSSB shall take necessary action to operate and maintain the STP's to ensure that the sewage from the assigned area is treated in the STP's and no bypass of sewage shall take place.	The raw sewage received from the assigned area to the STP is treated and discharged as per the standards prescribed by TNPCB and there is no bypass of sewage from the assigned area.
4	The CMWSSB shall expedite the process of sewer connection, construction, completion and commission of under construction STP's so as to bring them into operation.	CMWSSB is constructing new STPs of total capacity 350MLD (2 nos of 120MLD at Kodungaiyur, 50MLD at Nesapakkam and 60MLD at Perungudi), the above new STPs are expected to be commissioned by the end of 2022. The pilot study for the rehabilitation of the existing 7 of the 13 STPs is under validation by Anna University. On successful validation and approval accorded by Anna University, rehabilitation works will be taken up and completed in 18 months time.
5	The CMWSSB shall furnish the time bound plan of action and show the progress made in the construction of proposed STP's so as to bring them into operation.	CMWSSB is constructing new STPs of total capacity 350MLD (2 nos of 120MLD at Kodungaiyur, 50MLD at Nesapakkam and 60MLD at Perungudi), the above new STPs are expected to be commissioned by the end of 2022.
6	As per CPCB guideline for utilization of treated effluent in irrigation, the treated effluent	The treated effluent confirms to the CPCB Guidelines but there is no demand for irrigation in the city except

  
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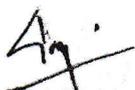
	should meet the norms prescribed for irrigation under environment(Protection) Rules, 1986/Consent. The effluent should also conform to TDS-2100 mg/l and SAR preferably less than 18 but not more than 26, depending on soil/crop type besides meeting any others parameters suggested by agricultural scientist or university in the Irrigation Management Plan(IMP).	for gardening purposes.
7	The CMWSSB shall comply with the directions issued by TNPCB dt.27.08.2020 regarding installation of (OCEMS) based on the CPCB directions dated 07.08.2020.	Installation of OCEMS works as per the TNPCB directions has been taken up both for new STPs and for the existing STP under rehabilitation/ modification works. The works will get completed by 2023 for all the new and existing STPs.
8	The CMWSSB shall comply with the letter issued by TNPCB dated 24.11.2020 regarding using mobile application for transmission of STP operation data by STP operators on weekly basis based on the CPCB directions dated 03.11.2020	The application is already shared with the STP operators and is in use for entry of STP operation data by STP operators on weekly basis based on the CPCB directions dated 03.11.2020.
9	The CMWSSB shall explore the possibility of utilizing the treated sewage by forming a grid so that further industrial use shall be established.	CMWSSB is supplying about 30ML of secondary treated sewage to industries M/s.CPCL, M/s.MFL& M/s.MPL in Manali. Besides above CMWSSB is operating 2 nos of 45MLD capacity

  
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	<p>TTRO plants at Kodungaiyur and Koyambedu to supply TTRO water to Manali-Minjur-Sriperambudur corridor. About 30-35 ML of TTRO water is supplied to industries daily.</p> <p>2 Nos of 10MLD TTUF plant is under construction for recharge of water bodies in Porur and Perungudi.</p> <p>1 No of 10MLD TTUF plant is under construction for supplying treated water to the Southern Railways for wagon cleaning and gardening purposes of GCC.</p> <p>Additional demand for TTRO water has been received from M/s SIPCOT and M/s TANGEDCO for which proposals are under preparation. The demand for recycled TTUF water at SIPCOT Siruseri and at One hub Industrial Estate has also been received and proposals have been submitted.</p>
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The action taken by Chennai Metropolitan Water Supply and Sewerage Board for the mitigation of Sewage Outfalls for prevention of pollution of River Coom and Buckingham Canal and the status of the ongoing works is hereby submitted before the Hon'ble Green Tribunal for consideration. On observing the progress of the Interception and Diversion works, Under Ground Sewerage Scheme (UGSS) and Modular STPs, the proportion of impurities causing pollution to the Coom river due to the sewage discharge is minimized.

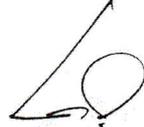
  
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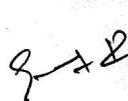
  
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It is therefore prayed that this Hon'ble National Green Tribunal may be pleased to accept the report and pass suitable order or orders as this Hon'ble National Green Tribunal may deem fit and thus render justice.

  
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Solemnly affirmed at Chennai )(  
on this 15<sup>th</sup> day of February, 2022 )(  
and signed his name in my )(  
presence. )(

  
Superintending Engineer (North East)  
C. M. W. S. S. Board,  
Chennai-600 002.

Before me  
 u623/2019  
No.16 law chamber  
High court  
Chennai  
Advocate, Chennai